

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001**  
**Ph: 23753942 Fax- 23753923**

**Ref: Diary No.150/2017**

**Date: 30.6.2017**

**To,**

Ms. Saroj Bala Saini,  
M/s Saini Power Transactor,  
S.C.O. 110, Second Floor,  
Sector-25, Panchkula  
Haryana- 134116

**Subject: Application for grant of inter-State Trading Licence for Category-IV.**

With reference to your application dated 28.4.2017 on the subject mentioned above, you are directed to submit on affidavit, on or before 20.7.2017, the following information/ clarifications:

- (a) Audited Auditor's Report for the year ending 31.3.2017 along with Audited Balance Sheet, P&L Account and schedules;
- (b) Details of Loans and Advance (short term and long term) given to associates as on the date of Special Balance sheet;
- (c) Organization chart of the petitioner's group companies clearly mentioning the relationship of the applicant company with its other companies of the group, along with the details of location, percentage of shareholding in each other company;
- (d) Documentary proof in support of domicile qualification;
- (e) Details of activities with IEX;
- (f) Whether the applicant would continue to act as a professional member of IEX after being granted trading licence.

2. Further action in your application will be taken after compliance of the above.

**Sd/-**  
**(T.D. Pant)**  
**Deputy Chief (Law)**

Copy to: S.Vallinayagam, Advocate, No.311, C.K.Dapthary Cahmber block, Tilak lane, Opposite Supreme Court, New Delhi-110001.